

questionisabout molasses...(Interruptions)

Mr. Speaker : Time is up.

Shri Ram Nagina Mishra : He has spoken about sugar cane pnces. The cane growers of Utter Pradesh are suffering because they have not been paid arrears by the Mills. I have raised this issue several times...(Interruptions) I would like to know by what time he will get the arrears liquidated, paid to the cane growers?

Shri Ajit Singh : As regards the closing stock of last year as on 7th May, we have more than 91 lakhs tonne of stock, Regarding payment of arrears, as I have already stated, we have written to the state Government and the orders are to be implmented by that Government. They can ensure payment of cane dues to farmers in the way they are making the revenue recovery. I have already written and will write again to impress upon the state government that they should make early payment of farmers dues. As for the levy sugar, It's price is uniform for the entire public distribution System but the cost of levy sugar paid to factories differs from zone to zone. Separate zones have been fromed based on recovery factor and other factors

WRITTEN ANSWERS

[English]

EXPENDITURE ON CENTRAL SCHOOLS

*764. **Shrimati Geeta Mukherjee :**
Shri Santosh Kumer Gangwar :

Will the Minister of Human Resource Development be pleased to state :

(a) Whether per capita amount being spent on the students in Kendriya Vidyalayas and Navodaya vidyalayas is very little;

(b) if so, the details thereof;

(c) whether in view of the above Government propose to bring the expenditure on Kendriya Vidyalayas and Navodaya Vidyalayas under the plan Expenditure; and

(d) if so, the ditails thereof?

The Minister of Human Resource Development (Shri Madhavrao Scindia) : (a) & (b) the per capita amount spent in 1993-94 on students in kendriya Vidyalayas and Navodoya vidyalayas is Rs. 2710 and Rs. 9889 respectively.

(c) & (d) Novodaya Vidyalaya Scheme is provided adequate plan funds since inception and provision for 1995-96 for the Navodaya Vidyalaya Samiti is Rs. 200 crores. For the Kendriya Vidyalaya Sangathan porvision of plan funds has been made for the first time in 1995-96 and provision is Rs. 10.50 crores.

NOISE POLLUTION

*765. **Shri Shiv Sharan Verma :** Will the Minister of Environment and Forests be pleased to state .

(a) the level of urban noise acceptable under international standards and the level of noise observed in major towns/cities in India;

(b) The reasons therefor;

(c) Whether the Government have conducted any study in regard to noise pollution in various cities/places;

(d) if so, the outcome thereof; and

(e) The steps/measures taken by the Government to reduce noise pollution?

The Minister of State of the Ministry of Environment and Forests (Shri Kamal Nath) : (a) to (d) The urban noise levels acceptable under international standards have been prescribed by the World Health Organisation. Noise pollution surveys have been conducted by Central Pollution Control Board in the major cities of the country during 1990- 1994. The details are given in the enclosed Statement-I The noise levels were found generally within the prescribed limits in industrial areas, but exceeded the standards in respect of commercial, residential and silence zones during certain times. The increasing trend of noise in these cities is due to increase in human activities including vehicular traffic.

(e) Statement-II is enclosed.

STATEMENT-I

Recommended Noise-Exposure Limits by World Health Organisation (WHO) 1980 :

Environment	Recommended Maximum Level
Industrial/Occupational	75 decibels
Community/Urban	
Day-time	55 decibels
Night-time	45 decibels
Indoor/domestic	
Day-time	45 decibels
Night-time	35 decibels